

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal No. 196 of 2013 & IA No. 272 of 2013**  
**Appeal No. 197 of 2013 & IA No. 273 of 2013**  
**Appeal No. 199 of 2013 & IA No. 277 of 2013**

**Dated : 20<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 196 of 2013 & IA No. 272 of 2013**

**OPG Renewable Energy Pvt. Ltd. ...Appellant(s)**

**Versus**

**Tamil Nadu Generation & Distribution  
Corporation Ltd. & Anr. ...Respondent(s)**

**Appeal No. 197 of 2013 & IA No. 273 of 2013**

**Tamil Nadu Power Producers Association ...Appellant(s)**

**Versus**

**Tamil Nadu Transmission Corporation Ltd.  
& Anr. ...Respondent(s)**

**Appeal No. 199 of 2013 & IA No. 277 of 2013**

**Tamil Nadu Electricity Consumers Association ...Appellant(s)**

**Versus**

**Tamil Nadu Generation and Distribution  
Corporation Ltd.& Ors. ...Respondent(s)**

**Counsel for the Appellant(s):      Mr. N.L. Rajah**

**Counsel for the Respondent(s):      Mr. S. Balathandayuthapani (Dir)  
Mr. S. Vallinayagam for R.1**

**ORDER**

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **16.12.2013.**

**(Rakesh Nath)**  
**Technical Member**  
Ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**